

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3936  
ANSWERED ON:03.12.2010  
UTILISATION OF INFRASTRUCTURE DEVELOPED FOR CWG  
Kumar Shri Kaushalendra

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Delhi Development Authority (DDA) has finalized the post plan for use of infrastructure facilities developed for the Commonwealth Games in Delhi;
- (b) if so, the details thereof alongwith the charges fixed for such use;
- (c) whether the DDA has made any categorization for use of such facilities between general public and VIPs; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam.

(b): DDA has informed that the facilities developed at Siri Fort Sports Complex and at Yamuna Sports Complex shall be opened for the use of the members of complexes and for various tournaments. The facilities developed at Games Village near Akshardham Temple are to be converted into Sports Complex. Charges for such use have not been fixed by DDA.

(c): No, Madam.

(d): Question does not arise in view of the reply at (c) above.